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Government have concluded a Memorandum of Understanding with the Government of the United Kingdom for the smooth implementation of the project.

Construction of sports facilities in Himachal Pradesh

†*47. SHRI KRIPAL PARMAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Government of Himachal Pradesh has forwarded estimates under various schemes of the Ministry in accordance with the guidelines of the Central Government to construct Athletic Tracks, Indoor Stadia and Sports Academy in Kangra, Bilaspur, Hamirpur and Una districts during the last two years alongwith the request for financial assistance therefore;

- (b) if so, the details thereof; and
- (c) the action taken by Government on the said proposals so far?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) to (c) Yes, Sir, Under the schemes of "Grants for Creation of Sports Infrastructure" and "Grants for Installation of Synthetic Playing Surfaces", 38 sports infrastructure proposals were received during 2002-2003 and 2003-2004. The details of all the above proposals and action taken thereon have been indicated in the enclosed. Statement.

Statement

Construction of Sports Facilities in Himachal Pradesh

S	No.	Details of Projects	Date of rece	eipt	Status	
			2002-200	3		
1.	Sirmo	r Stadium cat-ll at Nahan, our on 23.9.2003	3.5.2002		ved with Cent nce of Rs.67.	
2.	Distt.	all field at Village Amned, Hamirpur n 18.11.2002	4.7.2002		ved with Centr ance of Rs.2.	

†Original notice of the question was received in Hindi.

SI. No.	Details of Projects	Date of receipt	Status
3. Instal	lation of Synthetic Track at	5.7.2002	The State Government
Dhai	Training Centre (STC), ramshala	imle	has been requested to get the land of the site levelled and also submit soil test report.
4. Shoo	ting range at Summer Hill, Sh	in na	5.8.2002 Approved with Central assistance of Rs.30.00 lakh on 18.11.2002
5. Baske	etball court at Rohru, Shimla	11.11.2002	Keeping in view
6. Indo	or Stadium at Chamba	12.12.2002	that there were already 33 approved projects pending for completion involving Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh. The decision was conveyed to the State
			27.5.2003.
•	yball court at Govt. Sr. ool, Drubbal, ndi	21.3.2003	
	yball court at Govt. Sr. ool, Chauntra ndi	21.3.2003	
•	yball court at Govt. Sr. Sec. loginder Nagar, Distt.	17.3.2003	

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SI.	No. Details of Projects	Date of receipt	Status
10.	Volleyball court at Govt. Girls	17.3.2003	The above decision of
	High School, Joginder Nagar,		not considering fresh
	Mandi		proposals was again
	conveyed to the State Government on		
	24.6.2003.		
11.	Basketball court at Govt. Sr.Se	ec. 17.3.2003	
	School (Boys), Sundernagar,		
	Mandi		
12.	Basketball court at Govt. Sr.Se		
	School, Joginder Nagar, Manc	11	
13.	Basketball court at Govt. High	17.3.2003	
	School(Girls), Joginder Nagar, Mandi	1	
14.	Basketball court at Institute of	5.3.2003	
	Studies in Buddhist Philosoph		
	and Tribal Culture Society, Tal		
	Distt. Lahul & Spiti		
15.	Outdoor Stadium at Dharamsh	ala, 25.3.2003	
	Distt. Kangra	002 0004	
		003-2004	
	Basketball court at Govt. Sr. School, Dehar, Distt. Mandi	5ec. 7.4.2003	there were already 3 approved projects pending for completion involving Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh.
			The decision was convey to the State

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SI.	No.	Details of Projects	Date of receipt	Status	
				Governme 24.6.2003	
2.		etball court at Govt. Sr. S ol, Haroli, Distt. Una	Sec. 7.4.2003		
3.		etball court at Govt. Sr.S ol, Dhundla, Distt. Una	ec. 7.4.2003		
4.		r Stadium at Mountaineer ute, Manali	ing 4.9.2003	Since constru- Ski slope and Manali was a approved assistance Rs.30.316 la State Governu requested 31.10.2003 complete the ongoing proj- then submit the proposal afre consideration	d Store at already with of kh, the ment was on to first e above ect and he instant esh for
5.	Hima	etball court at Tongyt Gor Iayan Buddhist Cultural ety, Kaza	npa 13.5.2003	The decision taken for not ing fresh pro again conver State Gover 17.2.2004	consider- posals was yed to the
6.	Volley	ball court at Govt. Sr.See	c. 26.5.2003		
Scl	nool, B	anjar, Distt. Kullu			
7. Scł	-	rball court at Govt. Sr.Seo arsa, Distt. Kullu	c. 26.5.2003		
8.	Baske	etball court at Govt. High	30.6.2003		
Scl	nool, S	ohari, Distt. Hamirpur			

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SI. No. Details of Projects D	ate of receipt	Status
9. Basketball court at Namhole, Distt. Bilaspur	31.7.2003	
10. Basketball court at Sujanpur	31.7.2003	
Tihra, Distt. Hamirpur 11. Basketball court at Baldwara, Distt. Mandi	31.7.2003	
12. Basketball court at Lalri, Distt. Una	31.7.2003	
13. Basketball court at Kalait, Distt. Kangra	31.7.2003	
14. Basketball court at Bathri Distt. Chamba	31.7.2003	
15. Basketball court at Trilokinath, Distt. Lahul and Spiti	31.7.2003	
16. Basketball court at Katrain, Distt. Kullu	31.7.2003	
17. Basketball court at Rohroo, Distt. Shimla	31.7.2003	
 Basketball court at Navgaon, Distt. Solan 	31.7.2003	
19. Basketball court at Nainatikker, Distt. Sirmour	31.7.2003	
20. Basketball court at Kalpa, Distt. Kinnur	31.7.2003	
21. Basketball court at Govt. Sr.Sec. School, Kuthera, Distt. Bilaspur	3.12.2003	
22. Volleyball court at Sr.Sec.Schoo Serathana, Distt. Kangra	l, 16.3.2004	
23. Football field at Rihala, Distt. Hamirpur	29.3.2004	